WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Privatisation of Air India

1241. SHRI DEVENDER GOUD T.: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India (AI) is going to be privatised in the light of Government's decision to permit FDI in aviation sector;
- (b) whether any consultations between Air India employee unions and the Central Government have been held in this regard;
 - (c) if so, the details thereof; and
 - (d) what are the reasons for privatising AI?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL): (a) No Sir. No such proposal is under consideration in the Ministry.

(b) to (d) Do not arise, in view of (a) above.

Technical glitches of Dreamliner

1242. SHRI JAIPRAKASH NARAYAN SINGH:

SHRI SALIM ANSARI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Boeing 787 Dreamliner has been facing serious technical glitches;
 - (b) if so, the details of major and minor glitches faced by Dreamliner so far,
- (c) whether it is a fact that according to statement issued by senior official of Boeing the reliability of the Dreamliner aircraft worldwide is just 97 percent; and
- (d) if so, the reasons for opting the purchase of such aircraft's which is endangering passenger safety?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL): (a) and (b) Since gradual induction of B-787 aircraft (Dreamliner) in Air India fleet from September, 2012, there have been 136 minor technical snags on these aircraft till 27.11.2013 and the same were fixed by Boeing/Air India technical teams with alacrity.